

Title : Need to introduce pension and restore gratuity to employees of the Navodaya Vidyalaya Samiti.

SHRIMATI P. SATHEEDEVI (BADAGARA): Mr. Deputy-Speaker, Sir, I would like to draw the kind attention of this House to a matter of urgent public importance that there is need to introduce the pension scheme to the employees of the Jawahar Navodaya Vidyalaya Samiti and the restoration of gratuity to them. Though Jawahar Navodaya Vidyalayas were set up two decades ago by the Government of India, yet the employees and teaching staff, in particular, are not granted the retirement benefits, like pension, gratuity etc.

The plight of teachers, in particular, is highly pathetic. When they retire after a whole lifetime of service, they just get the management share of CPF and nothing else. This situation of the teaching community, who work restlessly day and night even engaging in duty on holidays, have no social security either to them or to their family members at the fag end of their life.

Sir, various representations have been submitted to the Authorities from time to time, right from 1991 onwards describing their poor service conditions. But nothing has been done. The denial of these benefits has created a great deal of discontentment and frustrations among the employees, and in particular, the teaching community.

Sir, it is a fact that education sector needs more attention in the country. The expenditure incurred in education is being treated as an investment. All the more, quality education provided to the rural talented students is surely to make an impact on the socio-economic conditions of the rural population. Thus, it is beyond the comprehension of anyone, why social security of the employees involved in the above process is given least priority.

Therefore, I would like to request the Union Government to kindly consider this matter most seriously and do the needful at the earliest.